

(b) As some of the sugar mills are composite units engaged in other industries also, information regarding capital invested in the sugar industry is not separately available.

(c) During the season 1966-67 sugar production up to the 7th July, 1967 totalled 21.16 lakh tonnes valued at Rs. 220.8 crores excluding excise duty.

(d) The consumption figures for the current sugar year will be available after the close of the year in October, 1967. However, during 1965-66 the consumption was 28.01 lakh tonnes of sugar which works out to 5.7 kg. per capita consumption per annum.

(e) and (f). During the year 1966, 4.41 lakh tonnes of sugar was exported with an estimated foreign exchange earning of Rs. 17.99 crores. A subsidy of Rs. 20 crores was paid thereon. Sugar was exported to U.S.A. U.K., Canada, Malaya/Singapore, Hong Kong, France, Iran, South Vietnam, Iraq, Zambia and Lebanon

(g) and (h). During 1966-67 i.e. from 1st April, 1966 to 31st March, 1967, letters of intent/licences have been issued for the establishment of 6 new sugar factories. The required particulars of these are given in the attached Statement II laid on the Table of the House, [Placed in Library. See No. LT-1183/67].

Development of Port of Navlakhi

8574. Shri Giraj Meghrajji Dhrangadhra: Will the Minister of Transport and Shipping be pleased to state:

(a) the schemes which are under consideration for the development of the Port of Navlakhi in the Hansthal Creek of the Kutch gulf; and

(b) whether Government propose to provide this Port with a much-needed outlet to the Gujarat and Indian hinterland by a direct (i) road link and (ii) rail link via Halvad?

The Minister of Transport and Shipping (Dr. V. K. S. V. Rao):

(a) The executive responsibility for the development of Navlakhi port rests with the State Government. The Government of Gujarat have reported that the following schemes have been suggested in the Fourth Five Year Plan for the development of this port:

	(Rs. in lakhs)
(i) Additional wharf with railway sidings.	5.00
(ii) Three barges.	3.30
(iii) One tug.	7.20
(iv) Improvements to road and drainage.	2.80
(v) Converting the tin shed into Class IV quarters	4.00
	21.50

(b) (i) Road Link via Halvad:

The State Government, who are responsible for the provision of a road link to the Port, have furnished the following information:

A road of the State highway standard already exists from Navlakhi to Morvi (27 miles). The road from Morvi to Halvad (24 miles) requires improvement work is in progress in about 10 miles and improvement of the remaining 14 miles at a cost of Rs. 11 00 lakhs, as a part of the Central Road Fund programme, is under consideration.

Halvad is connected to Dhrangadhra and Surendranagar by a direct asphalt road of the State Highway standard.

(ii) Rail link via Halvad:

The Port of Navlakhi and its hinterland are already served by rail by a metre gauge route, Halvad being connected to Navlakhi via Dhrangadhra, Surendranagar and Wankaner. The Jhund-Kandla road gauge line (130) miles: estimated

cost Rs. 14.86 crores) which is now under construction and which is likely to be completed by October 1969, will cater to the needs of Navlakhi and its hinterland, as, with the completion of this line, Halvad will be connected with Navlakhi by another route via Maliya and Dahinsara

Scheduled Tribe Population residing in Reserved and General Constituencies in Maharashtra

6575. Shri D. S. Patil: Will the Minister of Law be pleased to lay on the Table a statement showing the percentage of scheduled tribe population residing outside the scheduled tribe area's in each constituency, both reserved and general, as delimited during the last General Elections for purposes of State Legislatures and Lok Sabha seats in the Vidarbha Division of Maharashtra State?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): The required information is not available either with the Election Commission or with the Government of India

महाराष्ट्र में वसन्त भण्डारे

6576 श्री देवराव पाटिल : क्या साहू तथा कृषि मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार ने वर्ष 1967-68 के लिए महाराष्ट्र में लघु सिंचाई योजनाओं के अन्तर्गत वसन्त भण्डारे (बाघो) के लिए कितना धन मजूर किया है ?

साहू, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य-मंत्री (श्री ज्ञानसाहिब त्रिंबे) : भारत सरकार ने 1967-68 के लिये राज्य के लघु सिंचाई कार्यक्रम पर विचार किया है। योजना प्रायोगिक कार्यक्रम प्रशासन सलाहकार के सेतुत्व में केन्द्रीय क्ल ने स्टेट प्लान के अन्तर्गत 11.00

करोड़ रुपये के व्यय की सिफारिश की है। स्कीमवार जानकारी उपलब्ध नहीं है।

2 राज्य सरकारो को दी जाने वाली केन्द्रीय वित्तीय सहायता की सञ्चित विधि के अनुसार (जिसे 1958-59 में लागू किया गया था) ऋण तथा अनुदान के रूप में मिलने वाली केन्द्रीय सहायता "कृषि" उत्पादन, 'लघु सिंचाई' तथा 'भूमि विकास' आदि विकास के शीर्षको के अन्तर्गत स्वीकार की जाती है। स्कीमवार स्वीकृति बंद कर दी गई है। इस के प्रतिरिक्त वित्तीय वर्ष के अन्त में राज्य सरकारो से प्राप्त व्यय सबकी शकदो के आधार पर ही प्लान स्कीमो के लिए राज्य सरकारो को (जिन में महाराष्ट्र भी शामिल है), केन्द्रीय सहायता दी जाती है। अतः महाराष्ट्र सरकार को लघु सिंचाई की स्कीमो के लिये 1967-68 के अंत में ऋण व अनुदान विषयक केन्द्रीय सहायता दी जाएगी। इस बीच में भारत सरकार द्वारा प्लान स्कीमो के व्यय के लिये वेज एण्ड मीन्स के रूप में एडवान्स स्वीकार किया जाता है।

महाराष्ट्र के लिये दीर्घकालीन कृषि ऋण

6577 श्री देवराव पाटिल क्या साहू तथा कृषि मंत्री यह बताने की कृपा करेंगे कि सहकारी भूमि विकास बैंको के माध्यम से महाराष्ट्र के किसानो को दिये जाने के लिए चालू वर्ष में दीर्घकालीन कृषि ऋण के रूप में कितनी राशि मजूर की गई है ?

साहू, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में 'राज्य-मंत्री (श्री एम० एस० सुदपडास्वामी) : वर्ष 1967-68 में बम्बई सहकारी भू-व्ययक बैंक का 14 करोड़ रुपए का एक साहाय्यित ऋण-पत्र कार्यक्रम है। इस कार्यक्रम के लिए अब तक 2.33 करोड़ रुपये की केन्द्रीय सहायता की परिकल्पना की गई है, जो राज्य सरकार को ऋण सब